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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2838 of 1997

New Delhi, the 19th day of January, 1998.

Hon'ble Mr. N. Sahu, Member(A)

1. Prem Singh
S/o Shanker Singh
R/o K-144-A, Vijay Nagar,
Sector-I
Ghaziabad(U.P)
2. Sher Singh
S/o Netar Singh Rawat
R/o K-144-A, Vijay Nagar,
Sector-I
Ghaziabad (U.P)
3. Dhan Singh
S/o Late Inder Singh
R/o 3/50, New Prem Nagar,
Delhi - 110 003

...Applicants

(By Advocate : Mr.Yogesh Sharma proxy
for Sh.S.K.Bandopadhyay)

Versus

Union of India : Through

1. The Secretary
Ministry of Mines
Shastri Bhawan
New Delhi - 110 001
2. Canteen Manager
Departmental Canteen
Ministry of Mines
Shastri Bhawan
New Delhi- 110 001

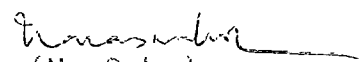
...Respondents

ORDER(ORAL)

By Sh. N. Sahu, Member(A) -

Learned counsel on behalf of applicants
seeks permission to withdraw the OA with liberty to
file it afresh. Prayer allowed.

'OA is treated as withdrawn and dismissed
accordingly.


(N. Sahu)
Member(A)

/Kant/